

Garrison Engineers in M.E.S. Bangalore

4249. SHRI N. SREEKANTHAN NAIR: Will the Minister of DEFENCE be pleased to state:

(a) whether any disciplinary action was taken against Garrison Engineers in MES, Bangalore recently;

(b) if so, what are the reasons; and

(c) whether any complaints were made against these officers by a Class IV employees and if so, whether he has been victimised?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b). Disciplinary action was taken against a Garrison Engineer in MES, Bangalore. He was dismissed from service for committing serious misconduct in the award of a contract.

(c) A class IV employee was dismissed from service as a result of disciplinary action taken against him on the charge of absconding from duty and insubordination. He had made complaints against his superiors officer and others. There is no information available to conclude that he was victimised because of the complaints made by him but this aspect is being further looked into.

Anti-Defection Bill

4250. SHRI R. V. SWAMINATHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government are deliberately delaying the Anti-defection bill with the plea that opposition is being consulted;

(b) if so, whether since March, 1977, the defections have been on increased rate; and

(c) if so, how many defections took place since March, 1977 upto date from one party to another?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) No, Sir.

(b) and (c). Information in this respect is not readily available.

Foreign Aid Received by Mr. Ferrer

4251. SHRI DARUR PULLAIAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the quantum of foreign aid received by Mr. Ferrer (previously Fr. Ferrer) from various voluntary Foreign Organisations for the uplift of poor people in India;

(b) whether Government have received any complaints regarding the utilisation of aid by Mr. Ferrer; and

(c) is it a fact that the District Magistrate Anantapur (AP) had sent adverse report about Mr. Ferrer's activities to the Government in the year 1973? -

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) Aid worth Rs. 2,45,86,740.00 in cash and kind was received by Mr. Ferrer during 1975 and 1976.

(b) Yes, Sir.

(c) The report was sent to the Andhra Pradesh Government.

Memorandum from All Kerala Ex-Servicemen's Association

4252. SHRI B. K. NAIR: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have received any memorandum from the All Kerala Ex-servicemen's Association detailing grievances on issues like